

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 869**

TO BE ANSWERED ON JULY 25, 2022

EXTENSION OF KOCHI METRO FROM PALARIVATTOM TO KAKKANAD

No. 869 SMT JEBI MATHER HISHAM:

Will the Minister of Housing And Urban Affairs be pleased to state:

- (a) whether Government will give sanction for extension of Kochi Metro from Palarivattom to Kakkanad without further delay; and
- (b) whether the State Government of Kerala has submitted any proposal to extend Kochi Metro from Aluva to Cochin International Airport (Nedumbassery) ?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) Metro Rail projects are cost intensive which requires extensive appraisal and approval process and their approval depends on the feasibility of project and availability of resources. No time limit can be specified for sanction of metro projects.
- (b) No, Sir.
